

Serial No. of Order	Date of Order	Order with Signature
6	19.8.94	<p>At the request of Shri S.K.Ojha, appearing for the applicant, on the ground of Shri Mishra's illness, adjourned to 25th August, 1994. Petitioner's counsel also states that he has received intervention copy from Shri Dhalsamant.</p> <p style="text-align: right;">Vice-Chairman Member (Admn.)</p>
7	25.8.94	<p>Even before the intervention application needs consideration, the petitioner has to satisfy the Tribunal that he had got locus standi in filing original application even before any final order was passed in the disciplinary enquiry initiated against him. Call on 13.9.94.</p> <p style="text-align: right;">VICE-CHAIRMAN Member (Administrative)</p>
8	27.9.94	<p>The petitioner was called upon to state how this application is maintainable as no final order was passed in the disciplinary proceeding initiated against him under the direction made on 25.8.94. Perhaps feeling that he has got a doubtful case in Original Application No.343/94, the petitioner has filed Original Application No.553/94 challenging the very termination order and obtained stay against his relief in pursuant</p>

O.A. 469/94 has been filed for vacating of stay placed on flag-X.

O.A. 462/94 has been filed for intervention placed on flag-Y.
For orders.

Arch'd 18/8/94 Bench
O.A. 469/94 has been filed by the applicant placed on flag-A objecting the intervenor's prayer.

O.A. 462/94 has been filed by the applicant placed on flag-B objecting the intervenor petitioner.

For orders
Arch'd 24/8/94 Bench

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..8	27.9.94	<p>of that termination order. That being so, the petitioners' counsel Shri P.K. Mishra agrees that this application does not survive any longer. That being so, Original Application No.343/94 is dismissed as not survived. For the same reason Misc. Application No.462/94 and 469/94 also stand dismissed.</p> <p>Heard learned counsels for both sides.</p> <p>VICE-CHAIRMAN MEMBER (ADMINISTRATIVE)</p> <p>A copy of Order may be given to both the counsels.</p> <p>Abhy 29/9/94</p> <p>29.9.94 S.O.(J)</p> <p>Received copy 27.9.94 (Adm)</p> <p>Received a copy 30.9.94 (Adm)</p> <p>Received copy 6/10/94 (Adm)</p>